

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 212/2018
IN CP (IB)-31/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.06.2018**

NAME OF THE PARTIES: **Gupta Coal India Pvt. Ltd.**

Insolvency & Bankruptcy Code, 2016

ORDER

8. MA 212/2018 IN CP (IB)-31/I&BC/(MB/2017

For having the Counsel appearing on behalf of the Respondents stated that copy of the Application has not been supplied to R1, the Applicant is hereby directed to serve copy upon the Counsel of R1 within two days hereof.

List this Application for hearing on 11.7.2018.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)